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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. NO.114 OF 2004
IN
O.A. NO.1467 OF 2001

New Delhi, this the 12th day of August, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

1. Ms.Anjaly Nauriyal
D/o Late Lt. Col.
B.B. Nafuriyal.
2. Sunil Bhaskaran
S/o V.M. Bhaskaran.
3. Mahesh Kumar Singh
S/o Sri Bhola Nath Singh,
4. Ms.Meena Goyal
D/o Late Shri J.P. Goyal
(By Advocate: Shri B.S. Maine) ...Applicants

versus

Union of India Through :

1. Shri Ajay Prasad,
Secretary to the Government of India,
Ministry of Defence, South Block,
New Delhi.
2. Shri G.S. Negi,
Commandant,
Indian Military Academy,
Chakrata Road, Dehra Dun.
3. Shri D.S. Atri,
Commandant,
Army Cadet College Wing,
Indian Military Academy,
Dehra Dun.

....Respondents

(By Advocate : Shri K.R. Sachdeva)

ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel of the respondents stated that the directions of the Court have been fully implemented. Learned counsel of the applicant has endorsed this contention. As such CP 114/2004 is dropped and notices issued to respondents no.2 and 3 are discharged.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)

(Signature)